

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

NOTICE

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1096 of 2026 (With Defects)	Infosoft Global Pvt. Ltd. Vs. Yes Bank Ltd. & Anr. With	13.08.2026	16.09.2026
2.	Comp. App. (AT) (Ins) No. 1097 of 2026 (With Defects)	Infosoft Global Pvt. Ltd. Vs. Yes Bank Ltd. & Ors. With	13.08.2026	16.09.2026
3.	Comp. App. (AT) (Ins) No. 1098 of 2026 (With Defects)	RDG Enterprises Pvt. Ltd. Vs. Yes Bank Ltd. & ORS. With	13.08.2026	16.09.2026

4.	Comp. App. (AT) (Ins) No. 1100 of 2026 & I.A. No. 4307 of 2026 (With Defects)	RDG Enterprises Pvt. Ltd. Vs. Yes Bank Ltd. & Anr. With	13.08.2026	16.09.2026
5.	Comp. App. (AT) (Ins) No. 1101 of 2026 (With Defects)	Nakul Himatsingka Suspended Director of Ideal Real Estate Pvt. Ltd. Vs. Yes Bank Ltd. & Anr. With	13.08.2026	16.09.2026
6.	Comp. App. (AT) (Ins) No. 1102 of 2026 (With Defects)	Nakul Himatsingka Suspended Director of Ideal Unique Realtor Pvt. Ltd. Vs. Yes Bank Ltd. & Anr.	13.08.2026	16.09.2026
7.	Comp. App. (AT) (Ins) No. 476 & 477 of 2026	Rankini Power Generation Ltd. Vs. Bhuvan Madan (Resolution Professional of Hiranmaye Energy Limited) & Ors. With	13.08.2026	21.08.2026
8.	Comp. App. (AT) (Ins) No. 418 of 2026 (With Defects)	Power Trust Vs. Bhuvan Madan Resolution Professional of Hiranmaye Energy Ltd. & Ors.	13.08.2026	21.08.2026
9.	Comp. App. (AT) No. 63 of 2026 (With Defects) Part Heard	Anil Khimraj Jain & Ors. Vs. Chandresh Cables Ltd. & Ors.	14.08.2026	09.09.2026

10.	Competition App. (AT) No. 20 of 2020 Part Heard	Lifestyle Equites CV & Ors. Vs. Competition Commission of India & Ors.	14.08.2026	25.09.2026
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By order of Hon'ble Officiating Chairperson
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Registrar